

OFFICE OF THE DISTRICT & SESSIONS JUDGE
WEST TRIPURA DISTRICT :: AGARTALA.

No. Recruitment Cell/DJ/W(Group-D)/2016-20/10619-28

Nov, 5th of 2020.

Subject :- Selection of Smt. Subangkari Podder & Sri. Prasanjit Debnath on the basis of fresh Viva Voce test taken as per Judgment of the Hon'ble High Court passed in connection with case No. W.P (C) 196 of 2020 & No. W.P (C) 304 of 2020.

 // M E M O R A N D U M //

Whereas, Pursuant to the direction passed by the Hon'ble High Court of Tripura vide Judgment dated 24th July 2020 in connection with case No. W.P (C) 196 of 2020 & No. W.P (C) 304 of 2020, fresh Viva Voce test of Smt. Subangkari Podder, W/o- Sri. Suraj Debbarma, of Village :- A. D Nagar, Road No. 6, P.O & P.S- A.D Nagar, Dist:- West Tripura and of Sri. Prasanjit Debnath, S/o- Late Tapan Debnath, of Village :- North Brajapur, PO- Brajapur, P.S- Bishalgarh, District- Sepahijala was taken on 31-10-2020 in the chamber of the District & Sessions Judge, West Tripura, Agartala by the Selection Committee.

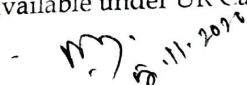
AND

The marks obtained by the candidates after aggregating the marks of Viva voce test with the marks obtained in written examination as reflected in **Fresh corrected final common merit -cum-selection list dated 10/05/2018** published vide Memorandum No. F. Recruitment Cell/DJ/W/(Group- D) /2015/(Link)/6913-19 dated 20th June 2018, are as follows:-

Sl No.	Name of the candidates	Marks obtained in written examination	Marks obtained in Viva Voce test held on 31/10/2020	Final Marks obtained.
1.	Smt. Subangkari Podder	68	20.16	88.16
2.	Sri. Prasanjit Debnath	70	19.50	89.50

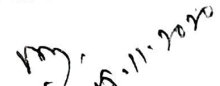
AND

Now, since both the candidate's have secured higher mark than Sri Kanchan Das (Last Selected Candidate in UR Category), as such Sri. Prasanjit Debnath, S/o- Late Tapan Debnath, securing 89.50 marks shall be incorporated as Sl. No. 1(A) and Smt. Subangkari Podder, W/o- Sri. Suraj Debbarma securing 88.16 marks shall be incorporated as Sl No. 1(B) both in between Sri. Pranab Debnath bearing Sl. No. 1 and Sri. Nitai Das bearing Sl. No. 2 in the **Fresh corrected final common merit -cum-selection list dated 10/05/2018** published vide Memorandum No. F. Recruitment Cell/DJ/W/(Group-D) /2015/(Link)/6913-19 dated 20th June 2018. Both the candidates are selected against vacancies available under UR Category.


(S. Datta Purkayastha)
DISTRICT & SESSIONS JUDGE,
WEST TRIPURA, AGARTALA.

Copy to:-

1. The Registrar General, Hon'ble High Court of Tripura, Agartala;
2. The District & Sessions Judge, South Tripura Judicial District, Belonia/ Gomati Judicial District, Udaipur/ Unakoti Judicial District, Kailashahar/ North Tripura District, Dharmanagar/ Khowai District, Khowai,/ Dhalai Judicial District, Ambassa /Sepahijala Judicial District, Sonamura.
3. Sri. Saptarshi Paul, System Officer for uploading the same in the official website;
4. NOTICE BOARD.


DISTRICT & SESSIONS JUDGE,
WEST TRIPURA, AGARTALA.